

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:345
ANSWERED ON:21.03.2013
FUNDS UNDER AIBP
Karwariya Shri Kapil Muni

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the eligibility criteria for funding various projects under the Accelerated Irrigation Benefit Programme (AIBP);
- (b) the terms of funding and the manner in which funds are disbursed to the States;
- (c) whether the Government has received requests/proposals from various States including Bihar for providing funds under AIBP during each of the last three years and the current year and if so, the details thereof and the action taken by the Government in this regard, State/UT-wise;
- (d) whether there has been an inordinate delay in releasing the funds for the purpose and if so, the details thereof and the reasons therefor; and
- (e) the mechanism put in place by the Government for comprehensive physical and financial monitoring of major/medium projects under the scheme?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION No.345 REGARDING FUNDS UNDER AIBP DUE FOR REPLY ON 21.03.2013.

(a) & (b) As per the modified Guidelines of Accelerated Irrigation Benefit Programme (AIBP) in practice, the eligibility criteria for funding various projects under the AIBP, terms of funding and the mode of disbursement are given at Annexure-I.

(c) Yes Madam. The Union Government provides Central Assistance (CA) under AIBP to the ongoing projects on the request of State Governments satisfying AIBP Guidelines on year to year basis for their expeditious completion. The details of the Major Irrigation Project proposals received for release of Central Assistance under AIBP from various States and Central Assistance released to these proposals during last three years and the current year is given at Annexure II.

The details of the Medium Irrigation Project proposals received for release of Central Assistance under AIBP from various States and Central Assistance release to these proposals during last three years and the current year is given at Annexure III.

The details of the Surface Minor Irrigation Project proposal received for release of Central Assistance under AIBP from various States and Central Assistance release to these proposals during last three years and the current year is given at Annexure IV.

The status of Major, Medium Irrigation project proposal and Surface Minor Scheme received for Central Assistance from Government of Bihar under AIBP during the last three years and current year and the Central Assistance released is as follows:-

Financial Year	Financial Year	Financial Year	Financial Year
2009-10	2010-11	2011-12	2012-13

State	CA	CA	CA	CA	CA	re	CA	Pro	CA
Pro	re	Pro	re	Pro	leased	pos	Re	Pro	CA
pos	leased	pos	leased	pos	leased	pos	(No. of	ceived	pos
Re	(No. of	Re	(No. of	(No. of	pro	(No. of	Status	pro	(No. of
ceived	proposals)	ceived	pro	pro	posals)	pro	(No. of	proposals)	proposals)
(No.of	(No. of	posals)	posals)	posals)	posals)	posals)	proposals)	proposals)	proposals)

Major 5 2 6 1 6 0 6 Under
Process
Medium 1 0 0 0 1 0 1 Under
Process
Surface 0 0 2 2 1 1 1 CA released
Minor

(d) The proposals received for CA under AIBP from State Governments are processed on year to year basis as per the Guidelines of the Programme and the time taken for approval is related to the promptness of submission of compliance to the observations, if any of Central Water Commission (CWC)/Ministry of Water Resources(MoWR)/Ministry of Finance (MoF) and the submission of utilization certificate in case of ongoing projects. In some cases, it is observed that considerable time is taken by State Governments in rectifying/modifying their information in furnishing compliance to the observations of CWC/MoWR/Ministry of Finance. In some cases, the Utilization Certificate is not submitted by the State Governments in time. The AIBP scheme has been reviewed in consultation with the State Governments for reforms in XII Plan.

(e) The mechanism for physical and financial monitoring of the Major/Medium Projects included under AIBP is as follows:-

State Governments are required to monitor at State level and project level.

At Central level projects are monitored by CWC with the help of regional offices.

The monitoring visit and submission of status report are carried out by CWC twice a year.

The latest techniques such as monitoring through Remote Sensing Technology have been used by the Govt. of India to monitor the progress of works specifically in various projects.

Review meetings are also held by Central Water Commission (CWC)/Ministry of Water Resources (MoWR) with the State Governments to review the physical and financial progress of the projects funded under AIBP